

## Office Order

In continuation of this Office Order No. 67 of 2020 dt. 21.03.2020 and pursuant to the Circular dt. 26.03.2020 issued by the Hon'ble Registrar General Bombay High Court the following arrangements have been made for **urgent application, Remand Applications, Cr. Bail Applications and Anticipatory Bail Applications** for the period 01st April 2020 to 15th April, 2020 shall be presented, heard and disposed of by the Hon'ble Judge for the following dates:-

Name of Hon'ble Judges	Period
HHJ Smt. A. D. Deo	01.04.2020
HHJ Shri. H. B. Gaikwad	02.04.2020
HHJ Shri. M. H. Shaikh	03.04.2020
HHJ Smt. H. C. Shende	04.04.2020
HHJ Shri. L. S. Chavan	07.04.2020
HHJ Shri. K. V. More	08.04.2020
HHJ Shri. D. D. Khoche	09.04.2020
HHJ Shri. S. U. Baghele	13.04.2020
HHJ Shri. S. S. Oza	15.04.2020

It is notified that, the above HHJ shall be having holiday charge of urgent application and administration charge during the above period.


It is further notified that except exceptional circumstance, no change in the charge shall be made.

### ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

**Urgent applications during the holidays, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.**

Filing matters must be moved through the concerned officers only, between 11:30 A.M. To 1:30 P.M.

Dated this 27th Day of March, 2020.

  
31/3/2020  
2nd Addl. Principal Judge  
City Civil & Sessions Court,  
**Borivali Div.** Dindoshi, Goregaon,